comparison of NACIL's performance with the private airlines, NACIL does not have access to the information of other airlines.

(d) Yes, Sir.

User development fee at Thiruvananthapuram airport

2181. PROF. P.J. KURIEN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the Airports Authority of India has imposed a User Development Fee of Rs. 755/- on all passengers flying out of the Thiruvananthapuram International Airport;
 - (b) if so, the details thereof and the reasons therefor;
- (c) whether Government has received any complaints against levying of User Development Fee from the passengers; and
 - (d) if so, the details thereof and action proposed to be taken by Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) and (b) Airports Economic Regulatory Authority (AERA) has approved levy of User Development Fee (UDF) @ Rs. 755/- per embarking international passenger at Thiruvananthapuram airport. However, it will be implemented on operationalization of new Terminal Building built at a cost of about Rs.290 crores.

(c) and (d) Government of Kerala and some Members of Parliament from Kerala have appealed against this levy. UDF is levied to bridge the gap between the targeted/regulated rate of return on investments made and the expected post tax returns of the airports, considering the projected growth in revenue, expenses and Passenger & Aircraft traffic at the airports. The appeal of Government of Kerala and others against the levy of UDF at Trivandrum airport is under consideration of the Airports Economic Regulatory Authority Appellate Tribunal (AERAAT).

Al flights from Vijayawada and Rajahmundry

2182. SHRI M.V. MYSURA REDDY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the reasons for Air India (AI) not operating its flights to Vijayawada and Rajahmundry in spite of having huge potential;